



**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**Chennai Bench**

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-134/NCLAT/CHN BEN/2026

Dated: 18<sup>th</sup> Aug 2026

**NOTICE**

Please take notice that the following matter of Chennai Bench listed on 19.08.2026 at 2 PM, will now be taken up at **2.30 PM**.

| S.No. | Case No.                                                                                                                                                                   | Name of the Parties                                           | Counsel for Appellants                        | Counsel for Respondents |
|-------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------|-----------------------------------------------|-------------------------|
| 1.    | IA No. 902/2025<br>(To Recall)<br><b>(With defects)</b><br>in<br>Comp App (AT) (CH)<br>(Ins) No. 269/2022<br>Delay in refiling<br>IA No. 903/2025<br><b>(With defects)</b> | Adv (CA) V. Venkata<br>Sivakumar<br>Vs<br>IDBI Bank Ltd & Anr | Mr. V Venkata<br>Sivakumar<br>Party-in-person |                         |

By order of Hon'ble Member (Judicial)

Chennai Bench

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